				,	<u>nere for previous Lis</u>	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	11187568275	2	10971604962	98.42	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1	199319839	0	0	0.00	0	0	199319839	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	3	19581979	0	0	0.00	0	0	19581979	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	48	275711172	48	11721483	0.11	0	0	256069681	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	86	760663450	26	164924400	1.48	0	0	587064232	Annexure 9
Total		140	12442844715	76	11148250845	100.00	0	232558139	1062035731	